

HIGH COURT OF ANDHRA PRADESH :: AT HYDERABAD

ABSTRACT

CALENDAR 2014 - Vacations, Public Holidays and Optional Holidays for the Subordinate Courts under the control of High Court of Andhra Pradesh during the year 2014 - **NOTIFIED.**

ROC.NO: 2060/SO-1/2013

DT.17-12-2013

NOTIFICATION NO. 43/SO/2013

In exercise of the powers conferred under Section 22 and 31 of the A.P. Civil Courts Act, 1972 (Act 19 of 1972) the High Court of Andhra Pradesh hereby declares the following Vacations and Holidays for all the Civil Courts working under the control of the High Court in the State of Andhra Pradesh to be observed during the Calendar year 2014.

I. VACATIONS

VACATION	FROM	TO	
SANKRANTHI	06-01-2014	17-01-2014	
	From Monday the 6th January, 2014 to Friday the 17th January, 2014 (Both days inclusive)		For all the Civil Courts under the control of the High Court including the City Small Causes Courts and Civil Judges (Junior Division) of the City Civil Courts including the Civil Judges (Junior Division) functioning as Rent Controllers.

VACATION	FROM	TO	
SUMMER	02-05-2014	30-05-2014	
	From Friday the 2nd May, 2014 to Friday the 30th May, 2014 (Both days inclusive)		For all the District Courts and Courts of Civil Judges (Senior Division), City Small Causes Courts and City Civil Courts except the courts of Civil Judges (Junior Division) and Civil Judges (Junior Division) functioning as Rent Controllers.
	12-05-2014	30-05-2014	
	From Monday the 12th May, 2014 to Friday the 30th May, 2014 (Both days inclusive)		For all the Courts of the Civil Judges (Junior Division)-cum-Judl. Magistrates of First Class (on civil side) and Civil Judges (Junior Division) of the City Civil Courts including Civil Judges (Junior Division) functioning as Rent Controllers.

VACATION	FROM	TO	
DUSSEHRA	29-09-2014	01-10-2014	
	From Monday the 29th September, 2014 to Wednesday the 1st October, 2014 (Both days inclusive)		For all the Civil Courts under the control of the High Court including the City Small Causes Courts and Civil Judges (Junior Division) of the City Civil Courts including the Civil Judges (Junior Division) functioning as Rent Controllers.

II. GENERAL HOLIDAYS

ALL SUNDAYS AND ALL SECOND SATURDAYS

MONTH	DATE	DAY	FESTIVAL
JANUARY	01-01-2014	Wednesday	New Year's Day
	14-01-2014	Tuesday	Bhogi
	15-01-2014	Wednesday	Sankranti/Pongal/ Milad-Un-Nabi
	16-01-2014	Thursday	Kanumu
FEBRUARY	27-02-2014	Thursday	Mahasivaratri
MARCH	17-03-2014	Monday	Holi
	31-03-2014	Monday	Ugadi
APRIL	05-04-2014	Saturday	Babu Jagjivan Ram's Birthday
	08-04-2014	Tuesday	Sri Rama Navami
	14-04-2014	Monday	Dr.B.R.Ambedkar's Birthday
	18-04-2014	Friday	Good Friday
MAY	---	--	--
JUNE	---	---	---
JULY	29-07-2014	Tuesday	Id-UI-Fitr (Ramzan)*
AUGUST	15-08-2014	Friday	Independence Day
	18-08-2014	Monday	Janmastami
	29-08-2014	Friday	Vinayakachavithi
SEPTEMBER	---	--	--
OCTOBER	02-10-2014	Thursday	Durgastami/Gandhi Jayanthi
	03-10-2014	Friday	Maharnavami
	04-10-2014	Saturday	Vijayadasami
	22-10-2014	Wednesday	Naraka Chaturthi
	23-10-2014	Thursday	Deepavali
NOVEMBER	03-11-2014	Monday	Moharrum*
DECEMBER	25-12-2014	Thursday	Christmas

* The date may be changed according to the visibility of Moon.

The following National Holiday and Festival are falling on Sundays.

- 1) 26-01-2014 (Sunday) Republic Day
- 2) 05-10-2014 (Sunday) Id-UI-Zuha (Bakried)*

III. OPTIONAL HOLIDAYS

Sl. No.	Occasion/Festival	Day	Date
(1)	(2)	(3)	(4)
1.	Sri Panchami	Tuesday	04-02-2014
2.	Yaz Dahum Shareef	Wednesday	12-02-2014
3.	Basava Jayanthi	Friday	02-05-2014
4.	Birthday of Hazrath Ali	Tuesday	13-05-2014
5.	Buddha Purnima	Wednesday	14-05-2014
6.	Shab-E-Meraj	Tuesday	27-05-2014

7.	Jumat-Ul-Vida	Friday	25-07-2014
8.	Shab-E-Qadar	Saturday	26-07-2014
9.	Varalakshmi Vratham	Friday	08-08-2014
10.	Mahalaya Amavasya	Tuesday	23-09-2014
11.	Eid-E-Gadeer	Monday	13-10-2014
12.	Karthika Purnima/ Gurunanak Jayanthi	Thursday	06-11-2014
13.	Christmas Eve	Wednesday	24-12-2014
14.	Boxing Day	Friday	26-12-2014

The following Optional Holidays are falling on Sundays and Second Saturdays:

Sl. No.	Occasion/Festival	Day	Date
(1)	(2)	(3)	(4)
1.	Mahaveer Jayanthi	Sunday	13-04-2014
2.	Shab-E-Barath	Second Saturday	14-06-2014
3.	Ratha Yathra	Sunday	29-06-2014
4.	Sravana Purnima/ Rakhi Purnima	Sunday	10-08-2014
5.	Arbayeen	Second Saturday	13-12-2014

REGISTRAR GENERAL

To

1. The Prl. Secretary to the Hon'ble the Chief Justice (with a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
2. All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
3. All the Registrars, High Court of A.P., Hyderabad.
4. All the Unit Heads in the State.
5. All the Officers, High Court of A.P., Hyderabad.
6. All the Section Heads, High Court of A.P., Hyderabad.
7. The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.
8. The Metropolitan Sessions Judges, Hyderabad, Vijayawada and Visakhapatnam.
9. The Director, A. P. Judicial Academy, Secunderabad.
10. The Chairman, A.P. Administrative Tribunal, Hyderabad.
11. The Chairman, Industrial Tribunals (I, II & Addl.), Hyderabad.
12. The Special Judge for Economic Offences, Hyderabad.
13. The Special Judge for Essential Commodities Act, Hyderabad.
14. Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
15. The Special Sessions Judge for SCs & STs (POA) Act, 1989- cum- VI Metropolitan Sessions Judge, Secunderabad.
16. The Special Sessions Court for Trial of cases under SCs & STs (POA) Act, 1989-cum-Addl. District & Sessions Judges in the State.
17. The Special Judge for SPE & ACB Cases, Vijayawada, Nellore & Visakhapatnam.
18. The Judge, Family Courts Hyderabad, Adilabad, East Godavari at Rajahmundry, Nalgonda, Nellore, Mahabubnagar, Medak at Sangareddy, Prakasam at Ongole, Secunderabad, Srikakulam, Vijayawada, Visakhapatnam, Warangal, Tirupathi and Kurnool.
19. The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.

20. The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at Visakhapatnam.
21. The Presiding Officers, Labour Courts at Hyderabad, I, II & III, Visakhapatnam, Guntur, Ananthapur, Warangal, & Godavari Khani.
22. The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
23. The Chairman, Co-operative Tribunal, Hyderabad and Vijayawada.
24. The Presiding Officer, Wakf Tribunal, City Civil Court Compound, Hyderabad.
25. The Secretary to Governor of A.P., Hyderabad.
26. The Chief Secretary to Government of Andhra Pradesh, Hyderabad.
27. The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Hyderabad.
28. The Secretary General, Supreme Court of India, New Delhi.
29. The Registrar General, All High Courts in India.
30. The Registrar Railway Claims Tribunal, Hyderabad.
31. The Registrar, Income Tax Tribunal, Hyderabad.
32. The Registrar, A.P. Administrative Tribunal, Hyderabad.
33. The Registrar, A.P. Lokayukta, Hyderabad.
34. The Registrar, State Consumers Redressal Forum, Hyderabad.
35. The Secretary, Bar Council of A.P., Hyderabad.
36. The Accountant General, Andhra Pradesh, Hyderabad
37. The Advocate General, Andhra Pradesh, Hyderabad
38. The Public Prosecutor, High Court of A.P., Hyderabad.
39. The Administrator, Government Pleaders, Hyderabad.
40. The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
41. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
42. The Secretary, A.P. H.C. Legal Services Committee, Hyderabad.
43. The Registrar, Income Tax Appellate Tribunal, Hyderabad.
44. The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
45. The Director of Prosecutions, Hyderabad.
46. The Presiding Officer, Court of the Special Judge for trial of Embezzlement of Funds in Social Welfare Department, Nampally, Hyderabad
47. The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently)
48. The President, A.P. Judicial Officer's Association, Hyderabad.
49. The Secretary, Junior Officers' Association, High Court of A.P., Hyderabad.
50. The President, A.P. High Court Service Association, High Court of A.P., Hyderabad.
51. The President, Court Masters and Personal Secretaries to the Hon'ble Judges' Association, High Court of Andhra Pradesh, Hyderabad.
52. The President, A.P. High Court Advocates' Association, High Court Buildings, Hyderabad.
53. The Secretary, Advocates Clerks Association, High Court of A.P., Hyderabad.
54. The Secretary, A.P. State Judicial Employees Association, Criminal Courts Compounds, Red Hills, Nampally, Hyderabad.
55. The General Secretary, A.P. Judicial Class IV Employee's Association, c/o District Court, Chittoor.
56. The Secretary to Government, Home (Courts) Department, Hyderabad.
57. The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
58. The Director, All India Radio, Public Gardens, Hyderabad
59. The Director, Doordarshan Kendra, Ramanthpur, Hyderabad
60. The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
61. The Overseer, High Court of A.P., Hyderabad.
62. SPARE.

} With a request for making
necessary announcement
For publication in
the News paper